

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 109  
CA No. 27/JPR/2021  
CA No. 72/JPR/2021  
IA(CA) No. 26/JPR/2023  
CP No. 146(ND)2016  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Mohinder Kumar Setia and Anr.**

**...Petitioners**

**Versus**

**Satguru Buildwell Pvt. Ltd. & Ors.**

**...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

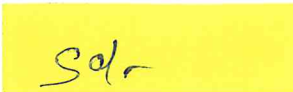
**Present Through Video Conferencing: -**

For the Petitioner : Danish Akhtar, Adv.  
For the Respondent : Nivedita R Sarda, Adv.

**ORDER**

**CA No. 27/JPR/2021**  
**CA No. 72/JPR/2021**  
**IA(CA) No. 26/JPR/2023**

Heard Mr. Danish Akhtar, Adv. appearing on behalf of Mr. Amol Vyas, Adv. for the Applicant. Ms. Nivedita R Sarda, Adv. appearing on behalf of the Respondents. Pleadings are complete in these IAs. List the IAs on 02.07.2024.



(Ashish Verma)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 09, 2024

M.S.